HIGH COURT OF JUDICATURE AT ALLAHABAD

NOTIFICATION

DATED: ALLAHABAD: July 27, 2007

No. 746 / JR(S) / 2007

In exercise of the powers conferred under Clause 12-D (Note) of Financial Hand Book, Volume –V (Part-I), Chapter-II, High Court of Judicature at Allahabad hereby delegates Financial Powers to Sri **Sri Brahma Deo Misra**, Additional District & Sessions Judge, Bhadohi at Gyanpur assumes charge of his office.

BY ORDER OF THE COURT,

Sd/-(SWATANTRA SINGH) REGISTRAR GENERAL

No. 199 / JR (S)/ 2007, Dated: Allahabad: July 27, 2007

Copy forwarded for information and necessary action to:

- 1. Pramukh Sachiv, Niyukti, U.P. Shasan, Lucknow.
- 2. Pramukh Sachiv, Nyay Evam Vidhiparamarshi, Uttar Pradesh Shasan, Lucknow.
- 3. The Executive Chairman, U.P. State Legal Services Authority, Third Floor, Jawahar Bhawan Annexe, Lucknow-226001.
- 4. The Director, Institute of Judicial Training & Research, U.P., Vineet Khand, Gomti Nagar, Lucknow. ,(Information available on E-mail).
- 5. The Additional Director, Treasury, Camp Office, First Floor, New Treasury Building, Kutchery Road, Allahabad.
- 6. The Treasury Officers, Bhadohi at Gyanpur.
- 7. The Registrar, High Court, Lucknow Bench, Lucknow, (Information available on E-mail).
- 8. The District & Sessions Judges, Bhadohi at Gyanpur. (Information available on E-mail).
- 9. The Publication Secretary, U.P. Judicial Services Association Office, A-1,River Bank Judges Colony, Lucknow.
- 10. The Registrar (Confidential), High Court, Allahabad.
- 11. The Joint Registrar (Inspection), High Court, Allahabad.
- 12. The Officer On Special Duty/Incharge Computer Centre, High Court, Allahabad.
- 13. The Assistant Registrar (Budget), High Court, Allahabad.
- 14. The Section Officer (Admin.A-3 Section), High Court, Allahabad.
- 15. The Section Officer (Admin.C Section), High Court, Allahabad
- 16. The Director, Printing & Stationary, U.P. Allahabad for publication of the notification in the next issue of the Gazette.
- 17. P.S. to Hon'ble Administrative Judges, Bhadohi at Gyanpur. (Information available on Email).

BY ORDER OF THE COURT

Sd/-(PRATYUSH KUMAR) JOINT REGISTRAR (SERVICES)